

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/51/2019

Date : 12.07.2019

The State Government Order No.F12(23)Edu.-5/Tribunal/2019 dated 12.07.2019 vide which **Shri Khagendra Kumar Sharma** an officer in the District Judge Cadre presently posted as Judge, MACT No.2, Kota has been transferred and appointed as P.O., Rajasthan State Non Government Educational Institutional Tribunal, Jaipur, is hereby endorsed for compliance.

BY ORDER,


REGISTRAR GENERAL

No.Estt.B2(v)1/2019/6431

Date : 12.07.2019

Copy forwarded to the following for information and necessary action:-

- 1.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 2.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3.P.S. to All Hon'ble Judges at Jodhpur.
- 4.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 5.The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 6.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7.The Accountant General, Rajasthan, Jaipur.
- 8.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 9.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11.District & Sessions Judges, Kota/ Jaipur Metropolitan with the request to serve/circulate the copy of this order to the concerned Posts/Officer/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 12.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL

राजस्थान सरकार
शिक्षा (ग्रुप-5) विभाग

क्रमांक: चं. 12(23) शिक्षा-5/अधिकरण/2019

जयपुर, दिनांक: 12.07.2019

आदेशः

रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्रांक PA/RG/8()/2019/ 6065 दिनांक 04.07.2019 के अनुसरण में राज्य सरकार द्वारा राजस्थान गैर सरकारी शैक्षिक संस्था अधिनियम, 1989 की धारा 22(3) के तहत प्रदत्त शक्तियों का प्रयोग करते हुए श्री खगेन्द्र कुमार शर्मा न्यायाधीश, मोटर दुर्घटना दावा अधिकरण नम्बर 2, कोटा को पीठासीन अधिकारी, राजस्थान गैर सरकारी शैक्षिक संस्था अधिकरण, जयपुर के पद पर स्थानान्तरित/पदस्थापित किया जाता है।


आज्ञा से,

- १० -

(महेश कुमार मेर्यानी)
शासन उप सचिव

प्रतिलिपि निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. निजी सचिव, प्रमुख शासन सचिव, मुख्यमंत्री।
 2. विशिष्ट सहायक, मा. शिक्षा राज्यमंत्री।
 3. प्रधान महालेखाकार, राजस्थान, जयपुर।
 4. निजी सचिव, प्रमुख शासन सचिव, स्कूल शिक्षा विभाग।
 5. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
 6. श्री खगेन्द्र कुमार शर्मा, न्यायाधीश, मोटर दुर्घटना दावा अधिकरण नम्बर 2, कोटा।
 7. पीठासीन अधिकारी, राजस्थान गैर सरकारी शैक्षिक संस्था अधिकरण, जयपुर।
 8. निदेशक, माध्यमिक शिक्षा, बीकानेर।
 9. निदेशक, प्रारम्भिक शिक्षा, बीकानेर।
 10. संयुक्त विधि परामर्शी, स्कूल शिक्षा विभाग।
11. रक्षित पत्रावली।


लेखाधिकारी